NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

: CA/149/CAA/2017



SIGNATURE

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE TRANSFEROR

: SUNDARAM INSURANCE BROKING SERVICES LTD NAME OF THE TRANSFEROR

NAME OF THE 1ST DEMERGED CO

NAME OF THE TRANSFEREE

NAME OF THE 2ND RESULTING CO

UNDER SECTION

S.No. NAME (IN CAPITAL)

: SUNDARAM FINANCE LTD

: SUNDARAM BPO INDIA LTD

: 230 OF COMPANIES ACT 2016

: INFRIEGHT LOGISTICS SOLUTIONS LTD

: SUNDARAM FINANCE HOLDINGS LTD

DESIGNATION

REPRESENTATION BY WHOM

1. P.K. Bhaskar

ORDER

Heard. Order is reserved.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)